

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 18th OF JUNE, 2025

WRIT PETITION No. 17923 of 2025

SMT. MUSKAN HIRANI

Versus

UNION OF INDIA AND OTHERS

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Appearance:

Shri A.K. Mehta - Advocate for petitioner.

Shri Ishan Soni - Advocate for respondents No.1 to 3.

Shri Anubhav Jain - Government Advocate for respondents No.4 to 6.
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ORDER

Per. Sanjeev Sachdeva, Acting Chief Justice

Learned counsel for petitioner seeks leave to withdraw the petition
reserving the right of petitioner to approach the jurisdictional Court.

In view of the above, the petition is dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)
ACTING CHIEF JUSTICE

(VINAY SARAF)
JUDGE